

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3609
TO BE ANSWERED ON 13TH MARCH, 2026**

ENHANCEMENT OF ALLOCATION OF FUNDS UNDER NHM

3609. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the State Governments have requested the Union Government to enhance the allocation of funds under the National Health Mission (NHM), if so, the details thereof;
- (b) the details of funds requested by the State Governments and funds proposed and allocated to each State for implementation of Central Sector Schemes under NHM during the last three financial years;
- (c) whether the Union Government has convened a meeting of National Programme Coordination Committee recently to review the Central Sector Schemes, if so, the outcome thereof;
- (d) whether various State Governments have requested the Union Government to increase the central share for implementation of schemes under NHM, if so, the details thereof along with the response of the Union Government thereto; and
- (e) the present sharing pattern for implementation of Schemes under NHM in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare (MoHFW) is implementing National Health Mission (NHM). Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of State/UT-wise Central Release under the National Health Mission (NHM) from F.Y. 2022-23 to F.Y. 2024-25 is at Annexure.

Public Health is a State subject, hence, the primary responsibility of providing basic health services to all the citizens of the country lies with respective State/UT Government. However, under NHM, funds are released to States/UTs under flexible pool on a lump sum basis to provide greater flexibility to States/UTs to utilize the funds as per their felt need and priorities. During the National Programme Coordination Committee (NPCC) meetings held every year, the proposals of the States/UTs are discussed and finalized in consultation with the State/UTs within their available resource envelope. Based upon recommendation of NPCC approvals are awarded in the form of Record of Proceedings (RoP) & issued to respective States/UTs Governments. Approvals granted to each State is referenced in the Record of Proceedings (RoPs) available at the below mentioned link: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

Release of funds under NHM is subject to available resources and compliance by States/UTs of the guidelines prescribed in this regard by Department of Expenditure, Ministry of Finance.

As per Department of Expenditure (DoE), Ministry of Finance D.O. No. 32/PSO/FS/2015 dated 28th October, 2015 the funding will be shared 60:40 between the Centre and the State (90:10 for the 8 North Eastern and 3 Himalayan States) and 100:0 for UTs without legislature.

State/UT-wise Central Release under National Health Mission for the FY 2022-23 to FY 2024-25

S. No.	Name of the State/UT	Rs. In Crore		
		2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	45.26	37.84	49.99
2	Andhra Pradesh	1,489.45	1,096.01	1,319.61
3	Arunachal Pradesh	233.82	404.55	388.86
4	Assam	1,981.83	2,257.06	2,076.25
5	Bihar	1,586.57	2,032.95	2,367.18
6	Chandigarh	38.09	30.58	43.43
7	Chattisgarh	1,195.08	875.80	969.11
8	Dadra & Nagar Haveli and Daman & Diu	58.28	39.92	40.96
9	Delhi	35.15	150.54	240.39
10	Goa	55.42	48.97	55.06
11	Gujarat	1,120.06	1,506.96	1,324.86
12	Haryana	681.21	524.01	562.49
13	Himachal Pradesh	494.65	470.36	523.70
14	Jammu & Kashmir	651.52	805.22	1,040.76
15	Jharkhand	810.30	958.06	964.31
16	Karnataka	1,246.67	1,187.60	1,295.81
17	Kerala	1,036.76	189.15	1,351.78
18	Ladakh	94.94	120.44	135.98
19	Lakshadweep	9.97	3.79	9.68
20	Madhya Pradesh	2,582.10	2,545.68	2,430.91
21	Maharashtra	2,187.13	2,729.30	2,417.95
22	Manipur	61.40	169.12	279.16
23	Meghalaya	261.56	261.39	297.95
24	Mizoram	111.82	134.42	159.96
25	Nagaland	91.38	184.84	204.47
26	Odisha	1,284.69	1,901.77	1,916.79
27	Puducherry	20.73	30.80	26.27
28	Punjab	448.89	91.49	878.21
29	Rajasthan	1,460.80	2,785.46	2,398.62
30	Sikkim	73.30	68.17	81.67
31	Tamil Nadu	1,652.24	1,996.06	1,742.67
32	Telangana	683.77	564.93	1,110.43
33	Tripura	231.90	264.31	268.67
34	Uttar Pradesh	5,133.59	4,928.14	5,853.43
35	Uttarakhand	505.01	711.33	604.05
36	West Bengal	1,252.32	890.42	688.44

Note:

- 1) The above releases relate to Central Govt. Grants & do not include State share contribution.
